

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 533 of 2020

IN THE MATTER OF:

Makalu Trading Ltd.

...Appellant

Versus

**Rajiv Chakraborty, R.P.,
Uttam Value Steel Ltd. & Anr.**

...Respondents

Present:

For Appellant : **Mr. Zal Andhyarujina, Senior Advocate with
Ms. Akanksha Agarwal, Mr. Bharat Merchant and Mr.
Neerav Merchant, Advocates**

For Respondents: **Ms. Fatema Kachwah, Advocates for R-1**

**Mr. Arun Kathpalia, Senior Advocate with
Mr. Vaijyant, Mr. Rajiv Chakraborty, Advocate for
R-2**

**Mr. Dheeraj and Mr. Rohan Rajadhyaksha,
Advocates for R-3**

ORDER
(Through Virtual Mode)

12.06.2020 Heard Mr. Zal Andhyarujina, learned Senior Advocate representing the Appellant. Hearing for the Appellant concluded.

 Heard Mr. Arun Kathpalia, learned Senior Counsel representing Respondent No. 2. Hearing concluded.

 Heard Mr. Rohan Rajadhyaksha, Advocate Representing the Resolution Applicant (Respondent No. 3). Hearing concluded. **Judgment reserved.**

It shall be open to the learned counsel for the parties to file written submissions, not exceeding three pages, within a week.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/RR/